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### NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

#### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

CA/Ind- 3473/252/HDB/2017
YSVR Infratech Private Limited
YSVR Infratech Private Limited
RoC, Hyderabad
252

#### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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#### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
*			
		4)	

## ORDER

Heard, Mr. Narendra Meka, the Learned PCS for the Petitioner.

The Petitioner submits that he has already complied with the objections raised by this office. The Registry is directed to scrutinise the application whether it is in order.

Case is posted to 15-11-2017.

Member (T)

Member (J)

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